

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. (I.B) No.61/9/NCLT/AHM/2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2020**

Name of the Company:

BVC Tradeport Pvt. Ltd.

V/s

Salebhai Internet Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Nandan Baxi appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

The matter stands adjourned to 14.12.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 19th day of October 2020.